

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
AERONET TECHNOLOGIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Aeronet Technologies Private Limited
2.	Date of incorporation of corporate debtor	26.05.2000
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U30007TN2000PTC045033
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg office: No. 47/16, 1st Floor, Mayor Siva Shanmugam Street, Nungambakkam, Chennai Tamil Nadu-600034
6.	Insolvency commencement date in respect of corporate debtor	8 th September 2026
7.	Estimated date of closure of insolvency resolution process	7th March 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nikhil Sachdeva IBBI/IPA-001/IP-P-02743/2022-2023/14184
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Ludhiana, Punjab ,141002 Email: nikhilsachdeva.ca@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Ludhiana, Punjab ,141002 Email: cirp.aeronet@gmail.com
11.	Last date for submission of claims	22 nd September, 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (As per information available in Public Domain)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA (As per information available in Public Domain)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: H. No. 541-L, First Floor, Model Town, Preet Hospital Road, Ludhiana, Punjab ,141002

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Aeronet Technologies Private Limited**, on **8th September, 2026**

The creditors of **Aeronet Technologies Private Limited** are hereby called upon to submit their claims with proof on or before **22nd September, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

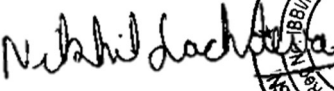
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 11th September 2026

Sachdeva

Place: Ludhiana



Nikhil

Interim Resolution Professional

Aeronet Technologies Private Limited

IBBI Reg No: IBBI/IPA-001/IP-P-02743/2022-2023/14184

AFA: AA1/14184/02/311225/107328 Valid Upto 31.12.2026

